

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfer/posting order is hereby made in official exigency with immediate effect:

Sl. No.	Name, Design. & Emp. Code	From	To
1	Sh. Rajiv Kumār Ojha, SJA EC:44818050	Reader in the court of Sh. Bhavaya Karhail, MM-08 (South-East), Saket Courts, New Delhi.	Branch Incharge in Administration Branch-II (HQs), Tis Hazari Courts, Delhi
2	Sh. Surender Singh Negi, SJA EC: 86583091	Branch Incharge in Administration Branch-II (HQs), Tis Hazari Courts, Delhi	Reader in the court of Sh. Bhavaya Karhail, MM-08 (South-East), Saket Courts, New Delhi.

**Note:**

Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 40865-885 /P&T/Admn.II/HQs/2024

Dated, Delhi the 08/07/2024

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
2. The Officer(s)/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi / New Delhi.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi